

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRL.M.P.NO. 10193/2009 in CRIMINAL APPEAL NO(s). 114 OF 2007

LALLAN CHAUBEY

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(For bail and office report)

Date: 16/04/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY  
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s) Mr. KTS Tulsi, Sr.Adv.  
Mr. Anoop Kumar, Adv.  
Mr. Kuber, Adv.  
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. Ratnakar Das, Sr.Adv.  
Mr. Sandeep Singh, Adv.  
Mr. Anuvrat Sharma, Adv.  
Ms. Alka Sinha, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Criminal Miscellaneous Petition No. 10193 of 2009 is  
dismissed.

Hearing of the appeal be expedited.

(S. Thapar)  
P.S. to Registrar

(Vijay Dhawan)  
Assistant Registrar